

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5040
ANSWERED ON:21.12.2000
ARMY OFFICERS ON DEPUTATION IN BRO
RAVI PRAKASH VERMA

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Army officers are sent on deputation basis to Border Roads Organisation;
- (b) if so, the criteria being followed in this regard;
- (c) whether these officers have sufficient expertise/qualifications for executing civil engineering works such as construction of roads, bridges and buildings;
- (d) if not, the reasons for sending these officers in BRO; and
- (e) the steps taken/proposed to be taken to ensure that the talent of trained army officers is not wasted by deputing them to the jobs for which they are neither recruited nor trained?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (e): Army officers are posted in the Border Roads Organisation on tenure basis as per the manning policy approved by the Government for posting of officers of Army and General Reserve Engineer Force and they are governed by the terms and conditions of service applicable to them in the Army. These officers are drawn from the Corps of Engineers who possess sufficient technical qualifications and expertise in the field of Civil/Mechanical Engineering. The talent and expertise of these officers are properly utilized and their presence has improved the overall operational effectiveness of Border Roads Organisation.